

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1017 of 2019

IN THE MATTER OF:

Sivagnanam G. ILanahai

....Appellant

Vs.

Wayne Burt Petro Chemicals Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Nizam Pasha and Mr. Lzafeer Ahmad,
Advocates**

**For Respondent: Mr. Anuj Tiwari and Mr. Sandeep Bisht,
Advocates**

ORDER

12.02.2020: Heard Learned Counsel for the Appellant, hearing of appellant side stands concluded. Heard Learned Counsel for the Respondent in part.

Post this appeal for concluding the arguments on **14th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn